## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## <u>ORDER</u>

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that the proposal in relation to the settlement between the parties is ready and prayed for time for filing the same. At request, time is enlarged. Put up on **06.10.2017** at **10.30 A.M.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk